एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Annual Report and Accounts of the National Highways Authority of India (NHAI), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Authority.
- (c) Statements giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 626/18/24]

## STATEMENT BY MINISTER

Status of implementation of the recommendations contained in the 342nd Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI HARSH MALHOTRA): Sir, I lay a statement regarding Status of implementation of recommendations contained in the 342<sup>nd</sup> Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on Demands for Grants 2023-24 pertaining to the Ministry of Road Transport and Highways.

[Placed in Library. See No. L. T. 204/18/24]

## MOTION FOR ELECTION TO THE COMMITTEE ON OFFICIAL LANGUAGE

MR. CHAIRMAN: Shri Nityanand Rai to move a motion for election of six Members to the Committee on Official Languages.

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय) : महोदय, मैं निम्नलिखित प्रस्ताव उपस्थित करता हूँ :—

''कि राजभाषा अधिनियम, 1963 (1963 का 19) की धारा 4 की धारा (2) के अनुसरण में यह सभा, उस रीति से, जैसा सभापित निदेश दें, राज्य सभा की सदस्यता से सदस्यों के सेवानिवृत्ति के कारण रिक्त हुए छः स्थानों को भरने के लिए राज्य सभा के सदस्यों में से छः सदस्यों को राजभाषा समिति के सदस्य होने के लिए निर्वाचित करने की कार्यवाही करें।"

The question was put and the motion was adopted.

## RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

MR. CHAIRMAN: I have to inform hon. Members that the Business Advisory Committee in its meeting held on 30th July, 2024 recommended the following Ministries for discussion on their working along with the parties that will initiate the discussion during the current Session:

- 1. Housing and Urban Affairs -- Bhartiya Janata Party
- 2. Agriculture and Farmers Welfare -- Indian National Congress

Further the Committee recommended that two more Ministries, to be taken up for discussion during the Session, may be finalized by the Chairman after having consultations in due course. It was also recommended that All India Trinamool Congress and DMK may initiate the discussion on the remaining Ministries.

The Committee has also recommended that each Ministry will be allocated a discussion time of four hours. The Committee further recommended that four hours may be allotted for the discussion on consideration and passing of the Bhartiya Vayuyan Vidheyak, 2024, after it is introduced, considered and passed by Lok Sabha.

## PANEL OF VICE-CHAIRPERSONS

MR. CHAIRMAN: Hon. Members, I have to inform Members that Panel of Vice-Chairpersons has been reconstituted with the following Members:

- 1. Shrimati Seema Dwivedi
- 2. Dr. Fauzia Khan
- 3. Ms. Sushmita Dev
- 4. Shrimati Geeta alias Chandraprabha
- 5. Shri K.R. Suresh Reddy
- 6. Shri Rajeev Shukla
- 7. Dr. Dinesh Sharma
- 8. Dr. Sasmit Patra